

**GOVERNMENT OF INDIA  
CORPORATE AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1658  
ANSWERED ON:07.03.2013  
PHALGUNA SAKA STATE LEVEL OFFICERS  
Ju Dev Shri Dilip Singh

**Will the Minister of CORPORATE AFFAIRS be pleased to state:**

(a) whether the Government has received any requests/memorandum for the establishment of the office of Registrar of companies at Raipur having jurisdiction over the State of Chhattisgarh after bifurcating the present office at Gwalior; and

(b) if so, the details thereof and the action taken thereon?

**Answer**

THE MINISTER OF STATE (SHRI SACHIN PILOT) (INDEPENDENT CHARGE) IN THE MINISTRY OF CORPORATE AFFAIRS

(a) and (b) : Yes, Madam. A decision has been taken to establish an office of Registrar of Companies- cum- Official Liquidator, Chhattisgarh at Bilaspur. The Ministry has already taken steps to establish this office in Bilaspur, for which a lease agreement is expected to be signed soon.